
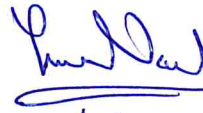



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	391/394	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NISHANTH S KADUR (Keystone Partners)	R-1 & R-2	
2)	YUNUS NAWAR (HAMMURABI) (and SOLOMON)	PETITIONER	
3)	BC THIRUVENKADAM. S MANIK B.T	Responders No 8.	

Counsel for petitioner is present. M/s. Keystone Partners have filed vakalat for R-1 and 2. M/s. Thiru & Thiru, Advocates, appearing for R-8 is present. Counsel for R-8 requested time to file objections. Petitioner counsel has served a copy of petition on R-8 and also to Counsel for R-1 and 2. Petitioner is further directed to collect notices from the Registry and serve on R-3 to R-7.

For filing objections and for serving notices on R-3 to R-7, list it on 12.09.2017.


MEMBER (J)


MEMBER (T)